

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : CP/492/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : MAYUR WOVENS PVT LTD  
NAME OF THE RESPONDENT(S) : PALMETTO INDUSTRIES INDIA PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016**

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		<b>REPRESENTATION BY WHOM</b>	

**ORDER**

Counsel representing both the parties are present and submitted that the matter is settled between the parties and prayed time for filing a joint memo. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

ed/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)